

Tool Institute), Bangalore, for the year 1992-93, alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government on the working of the Central Manufacturing Technology Institute (formerly Central Machine Tools Institute), Bangalore, for the year 1992-93.

[Placed in Library See. No. LT 5338/94]

- (3) A copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1992-93 (Volumes I to III).

[Placed in Library See. No. LT 5339/94]

12.33 hrs.

## PUBLIC ACCOUNTS COMMITTEE

### Sixtieth Report

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the Sixtieth Report (Hindi and English versions) of the Public Accounts Committee on Excesses over Voted Grants and Charged Appropriations (1990-91) and Action Taken on 51st Report of Public Accounts Committee (10th Lok Sabha).

12.33  $\frac{1}{2}$  hrs.

## RAILWAY CONVENTION COMMITTEE

### Fifth and Sixth Reports and Minutes

[English]

SHRI RAM NAIK (Bombay North): I beg to present the following Reports of the Railway Convention Committee:—

- (1) Fifth Report (Hindi and English versions) on the Rate of Dividend for 1994-95 and other Ancillary Matters and Minutes relating thereto.
- (2) Sixth Report (Hindi and English versions) on Action Taken by Government on the Recommendations Contained in the Second Report of Railway Convention Committee (1991) on 'Purchase of Electric Locomotives from M/s. ABB, Switzerland by the Indian Railways' and Minutes relating thereto.

12.34 hrs.

## STANDING COMMITTEE ON RAILWAYS

### Fourth and Fifth Reports and Minutes

[English]

SHRI A.R. ANTULAY (Kulaba): I beg to present the following:—

- (1) Fourth Report (Hindi and English versions) of the Standing Committee on Railway on "Opening of New Lines on Indian

Railways" and Minutes of the sittings of the Committee relating thereto; and

- (2) Fifth Report (Hindi and English versions) of the Standing Committee on Railways on "Suburban Railways" and Minutes of the sittings of the Committee relating thereto.

12.34  $\frac{1}{2}$  hrs.

### STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

#### Fourth Report and the Minutes

[English]

SHRI SRIBALLAV PANIGRAHI (Deograh): I beg to present the Fourth Report (Hindi and English versions) on the Standing Committee on Petroleum and Chemicals on 'Exploration, Production, Distribution and Conservation of Oil and Gas' and Minutes of the sitting of the Committee relating thereto.

12.35 hrs.

### ELECTION TO COMMITTEE

#### Central Advisory Committee for the National Cadet Corps

[English]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): I beg to move:

"That in pursuance of Section 12(1)(i) of the National Cadet Corps

Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of Section 12(1)(i) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to other provisions of the said Act."

*The motion was adopted.*

12.36 hrs.

### BUSINESS ADVISORY COMMITTEE

#### Thirty Seventh Report

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): I beg to move:

"That this House do agree with the Thirty-Seventh Report of the Business Advisory Committee presented to the House on the 22nd February, 1994."